

GOVERNMENT OF INDIA  
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

**LOK SABHA**  
**UNSTARRED QUESTION NO. 4436**  
**TO BE ANSWERED ON 27.03.2025**

**MSME EXPORTS**

4436. SHRI SRIBHARAT MATHUKUMILLI:  
SHRI LAVU SRI KRISHNA DEVARAYALU:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the share and value of Micro, Small and Medium Enterprises (MSMEs) exports to the European Union (EU) region;
- (b) whether the upcoming implementation of the Carbon Border Adjustment Mechanism (CBAM) is expected to significantly impact MSMEs exporting to the EU and if so, the details thereof;
- (c) the measures taken or proposed by the Government to help MSMEs maintain competitiveness in the European market amid CBAM regulations;
- (d) whether any initiatives for technology upgradation and carbon reporting mechanisms have been undertaken or proposed to assist MSMEs in meeting EU sustainability standards and if so, the details thereof; and
- (e) if not, the reasons therefor ?

**ANSWER**

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES  
(SUSHRI SHOBHA KARANDLAJE)

(a): Ministry of Micro, Small and Medium Enterprises (MSME) does not maintain exports data. However, as per information provided by Directorate General of Commercial Intelligence and Statistics (DGCIS), in FY 2023-24, percentage share of exports of MSMEs to EU with respect to total exports of MSME was 15.25 and percentage share of exports of MSME to EU with respect to total exports was 4.45.

(b) to (e): Within the framework of World Trade Organization (WTO), all countries impose trade measures on imports primarily in the form of sanitary and phytosanitary measures, technical trade regulations, quota restrictions, safeguard duties, and various sustainability-related regulations to protect human, animal, and plant life or health, as well as to promote sustainable development and environmental conservation. However, when such trade measures are perceived as trade barriers having an adverse impact on trade, the Government proactively takes up such measures with concerned countries at bilateral and multilateral level, as may be necessary, for remedial action. The Government has strongly taken up all trade restrictive measures, either within the WTO framework or otherwise, with the European Union (EU) and its member states at relevant multilateral and bilateral forums including at the India-EU Trade and Technology Council and the India-EU High Level Dialogue. Government has also engaged with the European Union for exchange of best practices and harmonisation of standards with objective of building India as a high-quality product market.

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To help MSMEs to maintain competitiveness, Ministry of MSME has developed a support system towards export promotion by setting up 65 Export Facilitation Centres (EFCs) in its field offices namely, MSME Development and Facilitation Offices, MSME Technology Centres and MSME Testing Centres. These EFCs handhold the MSMEs by providing MSMEs with support in documentation, market access, financing, technology adoption and training.

Other initiatives for helping MSMEs to grow their business globally include Ministry of Commerce and Industry's Trade Infrastructure for Export Scheme (TIES) and Market Access Initiative (MAI) which facilitates participation of Indian Exporters in exhibitions, buyer seller meets, fairs etc. Initiatives like Districts as Export hubs identify export potential, address bottlenecks and supports local exporters / manufacturers. The Trade Connect e-Platform is an information and intermediation platform on international trade, which provides comprehensive services for both new and existing exporters.

Further, a number of other measures have also been taken by Ministry of MSME for creating an enabling environment for MSMEs. The Government has a policy priority to ensure timely and adequate finances, relevant technologies and appropriate training for MSMEs. Some of the initiatives taken by the Government, in this context, include Udyam Registration Portal for registration of MSME, Udyam Assist Platform for bringing Informal Micro Enterprises in the formal ambit, collateral free loan up to a limit of Rs. 500 lakh to Micro and Small Enterprises, MSME Champions Scheme for modernizing MSMEs' manufacturing processes, reducing wastages, encouraging innovativeness, sharpening business competitiveness and facilitating their national and global reach and excellence.

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